

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 17th November, 2014
Time: 10:30AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No.95/2014.	Dr. Sanjay Kulshresthra Vs. Union of India & Ors.	Mr. Sanjay Kulshresthra, Applicant in Person. Mr. Vikas Malhotra & Mr. M.P. Sahay, Advs. For R-1. Mr. B.V. Niren, Adv. For R-2 to 6.	
FOR HEARING				
2.	Original Application 35(THc)/2013 & M.A.No.21/2014.	Parminder Singh Vs. Punjab PCB & Ors.	Mr. Ritwick Dutta, Adv. For the Applicant. Mr. A. R. Takkar, Adv. Ms. Gurinderjit, Adv for R- 1 to 3. Mr. Nitish Kr. Sharma & Ms. Avsi Malik, Advs.for R- 4 to 6. Mr. Rajat Navet, Adv. for R-7. Mr. Sunil Gupta, Adv. for R- 9 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, Sr. Law Officer (CPCB) for R-10	
3.	Appeal No.8/2011.	North East Affected Area Development Society Vs. MoEF & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Ms. Neelam Rathore, Vivek Chib Advs. for R-1 A.D.N.Rao , Adv. for Respondent No. 2 Mr. Ankur Gupta, Adv. & Mr. Tarun Johri for Respondent No. 3	
4.	Appeal No.92/2013.	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. A.D.N. Rao, Adv. for R-1 Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6	

For order, cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
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**DATE: 17th November, 2014
Time: 2:00 PM**

**HON'BLE MR. JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No.182/2013 & M.A.No.370/2014. (PH)	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

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